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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

IA 159/2017 with CP No. 44/241/NCLT/AHM/2016


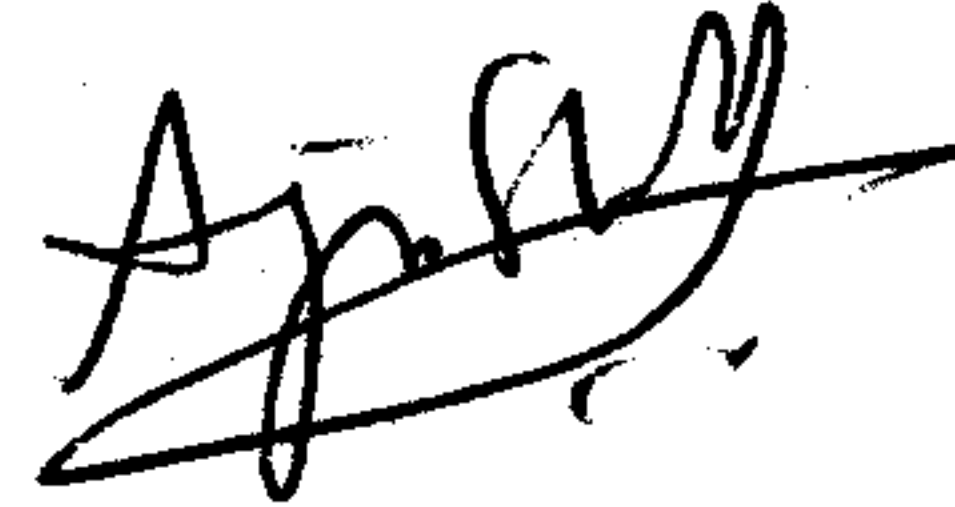
Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017**

Name of the Company: Amitbhai H Modi
V/s.
Aishwarya Lifestyle Pvt. Ltd. & Ors.

Section of the Companies Act: Section 241 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Jaimin R. Dave	Advocate	Petitioner	
2.	Arjun R. Sheth	Adv. & Solicitor	Respondents	

ORDER

Learned Advocate Mr. Jaimin Dave present for Petitioner. Learned Advocate Mr. Arjun Sheth present for Respondents.


Original Respondents filed application seeking extension of time by two weeks for filing reply.

Original petitioners did not oppose the application.

Application IA no. 159/2017 is allowed.

Respondents shall file their reply with two weeks serving a copy in advance to the petitioner and petitioner shall file rejoinder within two weeks after serving a copy to the Respondents.

List the matter on 11.08.2017


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 10th day of July, 2017.